

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

02.09.2008

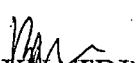
OA No. 346/2008

Mr. Amit Mathur, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA at this stage. Permission granted.

Accordingly, the OA shall stands disposed of as having been withdrawn.


(B.L. KHATRI)
MEMBER (A)

AHQ


(M.L. CHAUHAN)
MEMBER (J)